

experience of field administration and contact with the people in the State which may be of use to the Central Government.

(b) The job content of various posts is considered while taking officers on deputation to Centre.

(c) Does not arise.

#### Screening of Children Films

4166. SHRI AHMED HUSSAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: (a) the preparation made or is being made for the wide screening of Indian and International children films in the International Children years particularly in the rural and tribal areas and schools of these localities; and

(b) the number of films prepared/under preparation and other steps taken so far by Government specifically for the purpose?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Children's Film Society, India, has drawn up a scheme for screening of children films in Municipal and other Schools throughout the country. This scheme will be implemented with the co-operation and assistance of the State Governments and Municipal authorities concerned. The Society has also planned to produce and/or dub films in regional languages for children in rural and tribal areas. It is proposed to organise festival of children films—Indian and Foreign—in major cities, particularly State capitals as a part of International children Year celebrations. In addition, suitable documentary films are also proposed to be screened in cinemas and through mobile vans in rural areas.

(b) Children's Film Society has completed four children films and has planned to produce four more such films. These films will be dubbed in re-

gional languages for wide screening. Films Division will also be producing documentary film on Indian children for national release next year.

#### Cement supply by controller of Cement Southern region

4167. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of INDUSTRY be pleased to state: (a) whether it is a fact that the Controller of Cement, Southern Region supplies to stockists and the supply is made by them to individuals in lorry loads making it hard for the ordinary consumers to procure at the control price;

(b) whether it is a fact that at present the stockists sell lorry loads of imported cement to consumers in bulk; and

(c) if so, the measures taken therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c). The Regional Cement Controllers are authorised to issue release orders to the Cement Producers for sale under free sale category. This quantity is released by the Cement Producers to the respective stockists.

In the case of imported cement, the release orders are issued by the Regional Cement Controllers directly in favour of individual cement stockists. There is no requirement that stockists should supply cement to individuals only in lorry loads.

#### Bogus freedom fighters pensioners

4169. SHRIMATI PARVATHI KRISHNAN:  
SHRI PHOOL CHAND  
VERMA:

Will the Minister of HOME AFFAIRS be pleased to state: (a) whether it is a fact that according to the Freedom Fighters Pension Scheme